

ITEM NO.111

COURT NO.9

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7923 OF 2010

GAJANAN SAMADHAN LANDE

Appellant (s)

VERSUS

SANJAY SHYAMRAO DHOTRE

Respondent(s)

(With prayer for interim relief and office report )

Date: 29/09/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL  
HON'BLE MR. JUSTICE H.L. GOKHALE

For Appellant(s)

Dr. Kailash Chand,Adv.

For Respondent(s)

Ms. Ruchi Kohli,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Not taken up.

(Sonia)  
Sr. P. A.

(Sneh Bala Mehra)  
Court Master